

**HIGH COURT OF SIKKIM**

**GANGTOK**

**OFFICE ORDER**

No.341/Confdl./HCS

Dated:17.11.2021

Mr. Prajwal Khatiwada, District and Sessions Judge, East Sikkim at Gangtok, in addition to his regular duty, shall assume the responsibility of being the Officer on Special Duty (OSD) attached to the Hon'ble, the Chief Justice of Sikkim with effect from 18<sup>th</sup> November, 2021.

By order,

(K.W. Bhutia)

**Registrar General**

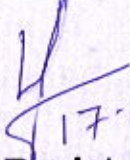
Memo No.V(58)/Confdl./HCS/6953-6982

Dated: 17.11.2021

**Copy to:**

1. Mr. Prajwal Khatiwada, District & Sessions Judge, East Sikkim at Gangtok,
2. Addl. Registrar-cum-PPS to Hon'ble the Chief Justice and Deputy Registrar-cum-PS to Hon'ble the Chief Justice,
3. Addl. Registrar-cum-PPS to Hon'ble Judge,
4. Deputy Registrar-cum-PS to Hon'ble Judge,
5. Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok,
6. Addl. Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok,
7. The Chief Secretary, Government of Sikkim, Gangtok,
8. The Addl. Chief Secretary-cum-Principal Secretary, Home Department, Government of Sikkim, Gangtok,
9. The District & Sessions Judge, West Sikkim at Gyalshing,
10. The District & Sessions Judge, North Sikkim at Mangan.
11. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok,
12. The District & Sessions Judge (Spl. Div.-I) at Gangtok,
13. The District & Sessions Judge (Spl. Div.-II) at Gangtok,
14. The District & Sessions Judge, South Sikkim at Namchi,

15. The Member Secretary, Sikkim State Legal Services Authority, Gangtok,
16. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim,
17. The Addl. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim,
18. All Chief Judicial Magistrates-cum-Civil Judges,
19. All Senior Civil Judges-cum-Judicial Magistrates,
20. All Civil Judges-cum-Judicial Magistrates,
21. The President, Bar Association of Sikkim (High Court and Subordinate Courts of Sikkim), Gangtok,
22. The President, High Court Bar Association, Gangtok,
23. The President, Bar Association of Namchi, South Sikkim,
24. All District Magistrates,
25. The Addl. Secretary, Home Department, Government of Sikkim for publication in Government Gazette,
26. All Section In-charge, High Court of Sikkim,
27. The Computer Cell, High Court of Sikkim, Gangtok,
28. Notice Board,
29. Guard File, and
30. File.

  
17-11-2021  
**Registrar**